

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU  
(Office of the Registrar General)

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**ORDER**

**No.: 1607/GS**

**Dated: 03-05-2020**

In the interest of administration, Sh. Arun Kumar Kotwal, Sub Judge/Judge Small Causes Court, Srinagar, is transferred and posted as Sub Judge against Leave Reserve post in Jammu Wing of the High Court.

The charge of the Court of Sub Judge/ Judge Small Causes Court, Srinagar, is given to the Special Mobile Magistrate (Traffic), Srinagar till further orders.

**By Order**

  
**(Jawad Ahmed)**  
**Registrar General (Officiating)**

**No: 44560-44572**

**Dated: 03-05-2020**

**Copy to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr/ Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K Jammu.
4. Registrar Rules, High Court of J&K, Jammu
5. Registrar Computers, High Court of J&K
6. Director, J&K State Judicial Academy, Jammu
7. Registrar Judicial, High Court of J&K, Jammu
8. Principal District Judge, Srinagar
9. Judge Small Causes Court, Srinagar
10. Special Mobile Magistrate (Traffic), Srinagar  
..... for information and necessary action.
11. CPC (eCourts), High Court of J&K at Jammu for uploading the same on the official website of the High Court.
12. Incharge Statistical/Accounts Sections, High Court of J&K Main Wing, Jammu, for information and n/a.
13. Order file

  
**Registrar General (Officiating)**